

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 94

Dated Guwahati, the 23rd December, 2010

In supersessions of all previous orders Hon'ble the Chief Justice has been pleased to fix the roster of Cases of the Division Bench for the Principal Seat of the Gauhati High Court, Guwahati as follows:-

<u>Sl. No.</u>	<u>Bench</u>	<u>Matters</u>
1.	Division Bench-I	Criminal Appeals including Hill Appeal & Hill Ref. cases, Death Reference cases, Appeals under the Companies Act., all matters relating to Tax including Income Tax Appeal and Tax Reference cases, PIL, Custodial death, WP(Crl.), Taken up matters, Contempt Petition (Crl.), WP© relating to Police and Army actions, Arbitration Appeal, Confirmation of decree of divorce and any such matters as may be specifically directed to be listed.
2.	Division Bench-II	Writ Appeal, Writ Petition against the order of CAT, cases in respect of service matter of Judicial Officers, employees of the High Court and Subordinate Courts, Civil Appeals including Contempt Appeal and any such matters as may be specifically directed to be listed.

The aforesaid arrangement will come into force with effect from
3rd January, 2011

By Order,

Sd/- P.K. Saikia

REGISTRAR GENERAL

Memo No.HC.III-39/2010/ 6 512-271 G, Dated 23rd December, 2010